year 1978-79, together with the Auditors' Report on the Accounts. [Placed in Library. *See* No. LT- 628/80].

Papers laid

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The Coal Mines Provident Fund Amendment) Scheme, 1980

SHRI A. B. A. GHANI KHAN CHAUDHURY: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Steel and Mines and Coal (Department of Coal), Notification G.S.R. Nol 308, dated the 15th March. 1980, publishing the Coal Mines Provident Fund (Amendment) Scheme, 1980, under section 7-A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948. [Placed in Library. See No. LT-654 80].

Report and Accounts (1978-79) of the National Industries Development Corporation Limited New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA). Sir, I beg to lay on the Table, under sub-section (l).of section 619A of the Companies Act, 1956, a copy each (in English, and Hindi) of the following papers: —

- (i) Twenty-fourth Annual Report and Accounts of the National Industrial Development Corporation Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-750/80].
- (ii) Review by Government on the working of the Corporation.

Report and Accounts (1978-79) of the National Film Development Corporation Private Limited New Delhi and related papers.

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLT AND REHABILITATION

- (SHRI V. P. SATHE): Sir,, I beg to lay on the Table: —
- I. A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956: —
 - (i) Fourth Annual Report and Accounts of the National Film Development Corporation Private Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroler and Auditor General of India thereon.
 - (ii) Review by Government on the working of the Corporation.
- II. Statement (in Engfhsh and Hindi) giving reasons for the delay in laying the documents mentioned 3⁴ I (i) above. [Placed in Library. *See* No. Lt-660|80 for (I) (i), (ii) and (II)].

SHRI S1TARAM KESRI: Sir, on behalf of Shri Shiv Shankar _____ (In terruptions).

DR. RAMKRIPAL SINHA (Bihar): Has Mr. Shiv Shankar given in writing to you?

SHRI SITRAM KESRI: Yes. (Interruptions).

DR. RAMKRIPAL SINHA: Let the Chairman tell us. Ha_s the hon. Minister written to you for permission? I am asking the Chairman. Sir, he lias not taken your permission. (Intei-ruptions).

SHRI RABT RAY (Orissa): Sir, on a point of order. He should give prior intimation to you. Have you given prior intimation to the Chairman that in his place, on behalf of Shri Shiv Shankar, you will lay the papers? (Interruptions).

THE LEADER OF THE OPPOSITION (SHRI LAL K. ADVANI): Sir, these are the occasions when the

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MI?. CHAIRMAN: I know. I will take care of it. (Interruptions).

Notification of Government of Madhya Pradesh.

SHRI SITA RAM KESRI: Sir, on behalf of Shri Shiv Shankar, I beg to lay on the Table, under sub-section (3) of section 46 of the Madhya Pradesh Samaj Ke Kamjor Vargon Ke Llye Vidhik Sahayata Tatha Vidhik Salah Adhiniyam, 1976, read with clause (b) of the Proclamation dated the 17th February, 1980, issued by the President in relation to the State of Madhya Pradesh, a copy (in English and Hindi) of the Government of Madhya Pradesh, Notification F. No. (17,e)-326-79-XXI.B., dated the 31st July, 1979, nublishing amendments to Notifications No. 122-81-F-16-8-76— XXI—B, dated the 17th March, 1977 and the 17th March, 1976 respectively. [Placed in Library- See Afo.LT-740/80].

Report and Accounts (1978-79) of the Various Public Sector undertakings and related Papers.

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): Sir, I beg to lay on the Table: -

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: -
 - (i) (a) Third Annual Report and Accounts of the Indian Road Construction Corporation Limited, New Delhi, fcr the year 1978-79 together with the Auditors' Report on the Accounts and the comments of the Comptroller General of India thereon.

(b) Review by Government on the working of the Corporation.

on the Table

[Placed in Library . See No. LT-738/80 for (a) and (b)].

- (ii) (a) Twenty-seventh Annual Report and Accounts of the Hindustan Shipyard Limited, Bombay, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government ₀ⁿ the working of the Company. [Placed in Library . See No. LT-674|80 for (a) and
- (lii) (a) Hundred and First Annual Report and Accounts of the Mogul Line Limited, Bombay, for the year 1978-79, together with the Auditors' Report on the Account? and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-737 for (a) and (b)].
- II. (i) A copy each of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: –
- (a) Third Annual Report and Ac counts of the Dredging Corporation of India Limited, Visakha'patnam, for the year 1978-79, together with Auditors, Report on the Ac of the counts and the comments Comptroller and Auditor General of Indian thereon.
- (b) Review (in English and Hindi) by Government on the work ing of the Corporation.
 - (ii) Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the Report mentioned at (i) (a) above.

[Placed in Library. See No. LT-736/80 for (a) (b) and (ii)].